

(2) A copy of the Appropriation Accounts, Railways, for 1970-71, Part I-Review (Hindi version).

(3) A copy of the Appropriation Accounts Railways for 1970-71 Part II-Detailed Appropriation Accounts. (Hindi version).

(4) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1970-71 (Hindi version). [Placed in Library. See No. LT-3149/72]

COFFEE (THIRD AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table a copy of the Coffee (Third Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G. S. R. 457 in Gazette of India dated the 22nd April, 1972, under subsection (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-3150/72]

Trade and Merchandise Marks (Audit) Rules, Review and Report National Newsprint and Paper Mills, Ltd., Nepalnagar, 1970-71, etc.

SHRI KEDAR NATH SINGH : On behalf of Shri Siddheshwar Prasad I beg to lay on the Table :

(1)(i) A copy of the Trade and Merchandise Marks. (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. S. O. 5789 in Gazette of India dated the 27th November, 1971, under section 134 of the Trade and Merchandise Marks Act, 1958.

(ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-3151/72]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :

(i)(a) Review by the Government on the working of the National Newsprint and Paper mill Limited, Nepalnagar, for the year 1970-71.

(b) Annual Report of the National Newsprint and Paper Mills Limited, Nepalnagar, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3152/72]

(ii) (a) Review by the Government on the working of the Machine Tool Corporation of India Limited, Ajmer, for the year 1970-71.

(b) Annual Report of the Machine Tool Corporation of India Limited, Ajmer, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3153/72]

ANNUAL REPORT ON THE WORKING OF EMPLOYEES' PROVIDENT FUND SCHEME AND STATEMENT CORRECTING REPLY TO SQ NO. 584 RE FINANCIAL ASSISTANCE TO RAJASTHAN

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : I beg to lay on the Table :-

(1) A copy of the Annual Report (Hindi and English versions) on the working of the Employees Provident Fund Scheme, 1952 for the year 1970-71. [Placed in Library. See No. LT-3154/72]

(2) A statement correcting the reply given on the 27th April, 1972 to Starred question No. 584 by Shri Dharmarao Sharanappa Afzalpurkar regarding financial assistance to Rajasthan for rehabilitation of refugees from West Pakistan.